			a) of out monutation	*	ere for previous Lis	Decelution Dresses	fan Campanata Danaa	na) Damulatiana 00	40	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
l. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					71.63				NA
2	Unsecured financial creditors belonging to any class of creditors	1	2508694347	1	1181795267	22.39		1326899080		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	3780693963	2	3780693963	71.63				<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	1	79800	1	79800	0.00				<u>Annexure 6</u>
7	Operational creditors (Government Dues)							1326899080		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	47	1011509763	39	315266619	5.97	0	66444154	629798991	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		51	7300977873	43	5277835649	100.00	0	1393343234	629798991	